

DIVISION BENCH

ITEM NO. 102

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

CP (IB) No.37/ALD/2019

CORAM:

1. SHRI RAJASEKHAR V. K,
HON'BLE MEMBER (JUDICIAL)
2. SHRI VIRENDRA KUMAR GUPTA,
HON'BLE MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th APRIL, 2022,
2:30 PM

NAME OF THE COMPANY	M/S EVERGREEN BUILDCON PVT LTD V/S M/S SUNWORLD CITY PVT LTD
UNDER SECTION	7 IBC

COUNSEL APPEARED THROUGH VIDEO CONFERENCING :

Ms. Archi Agarwal, Adv.
Sh. Manu Khare, Adv.

: *For the Financial Creditor*
: *For the Corporate Debtor*

ORDER


Ld. Counsel on both sides present.

At the request of the Ld. Counsel appearing for the financial creditor **CP (IB) No. 37/ALD/2019** is dismissed as withdrawn.

Liberty is available to the financial creditor to pursue other remedies under the law.

Virendra
Kumar Gupta

Virendra Kumar Gupta
Member (Technical)


Rajasekhar V.K.
Member (Judicial)

Kumud Narayan
(PS)